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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No B31P- B322 /JOTP/Gaz/PDJ West/2023 Dated Delhi the 01/4/23

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. Dealing official seat, Account Branch, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi for information.
5. For uploading on centralized website through LAYERS.

*Hemani* 1/4/23

(Hemani Malhotra)

Officer Incharge (Judicial Branch), West  
District Judge (Commercial Court)-02

*[Signature]*

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29/3/23

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_/G-3 /Gaz./DHC/2023

Dated

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]  
Email: rgoda@nja.gov.in

**Sub: Nominations for Program No P-1341 at National Judicial Academy, Bhopal.**

Sir,

In continuation to this Court's letter No. 1791/DHC/Gaz./G-3/2023 dated 17.03.2023, on the above subject, I am directed to say that this Court has exempted Mr. Gautam Manan, ASJ, South-West District, Dwarka Courts, New Delhi from attending the program P-1341 "National Conference on Sentencing, Probation and Victim Compensation" scheduled to be held on 08.04.2023 & 09.04.2023 at National Judicial Academy, Bhopal and in his place Ms. Shivali Sharma, ASJ, West District, Tis Hazari Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

(Surender Pal)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

2020-2021  
No. \_\_\_/G-3 /Gaz./DHC/2023

Dated 27/03/2023

1. Copy forwarded to the Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi with the request to inform the concerned Judicial Officer, accordingly.
2. Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi, with the request to inform the concerned Judicial Officer and to ask her to directly coordinate with National Judicial Academy regarding study material.

PD & SJ (w)  
28/03/2023

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)

DIC/sudh/w

# NATIONAL JUDICIAL ACADEMY

Justice A.P. Sahi  
Director

Ref.: NJA/Dir./Ac.Prog./2022-23/1488  
Dated: 01<sup>st</sup> August, 2022

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2022-23  
from August, 2022 to July, 2023 [P-1299 to Special Event-15]**

The 7<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 19.07.2022 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2022-23 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2022-23.

A copy of the approved Academic Calendar for the AY: 2022-23 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2022-23. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the respective programmes to be held during August, 2022 to July, 2023 in the academic year 2022-23.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

  
(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

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